

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2638

ANSWERED ON:17.03.2017

Ceasefire Violations by Pakistan

Dhotre Shri Sanjay Shamrao;Scindia Shri Jyotiraditya Madhavrao;Shewale Shri Rahul Ramesh;Singh Shri Abhishek;Singh Shri Satya Pal;Swami Maharaj Dr. Sakshi

Will the Minister of DEFENCE be pleased to state:

(a) whether the incidents of ceasefire violations and transgressions by troops from Pakistan have increased along the Indo-Pak Border during the current year and if so, the details thereof along with the number of security personnel / civilian killed / injured in such incidents during the said period;

(b) whether the Government has taken up the matter with the Government of Pakistan during the said period and if so, the details thereof along with the reaction of the Government of Pakistan thereto;

(c) the financial and other assistance provided to the injured and the next kin of deceased in such incidents so far; and

(d) the other retaliatory and preventive steps taken by the Government in this regard?

Answer

MINISTER OF STATE (DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

????? ????? ????? (?? ????? ?????)

(a) Details of ceasefire violations during the last year and current year are as under:-

Number of ceasefire violations

Year Along the line of Control in the State of Jammu & Kashmir (J&K) under operational control of Army Along the international border in the State of J&K under operational control of BSF

2016 228 221

2017 January 08 06

(till 28th February)

February 11

March

(till 15th March) 11

Details of casualties suffered by security personnel/civilians in ceasefire violations during the current year are as under:-

Period Army personnel# BSF personnel* Civilians*

Martyred Injured Martyred Injured Killed Injured

2017 01 01 00 00 00 00

#till 15th March

*till 28th Feb

(b) All violations of ceasefire are taken up with Pakistan military authorities at appropriate levels through the established mechanism of hotlines, flag meetings as well as weekly talks between DGMOs of India & Pakistan.

(c) Details of ex gratia lump sum compensation being paid to the Next of Kin (NoK) of Defence personnel are as under:-

S. No. Details w.e.f.

01/01/2006 w.e.f. 01/01/2016

1. Death in the course of duties attributable to acts of violence by terrorists, etc.

Rs. 10 lakh Rs.25 lakh

2. Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc.

Rs.15 lakh Rs.35 lakh

3. Army Group Insurance Fund Upto 30/09/16 w.e.f. 01/10/16

Officers Rs. 60 lakh Rs.75 lakh

JCOs/Other Ranks Rs.30 lakh Rs.37.5 lakh

In addition, other benefits such as liberalised family pension, death-cum-retirement-gratuity, etc. are granted as per extant rules.

In case of civilians, as per Ministry of Home Affairs scheme, an amount of Rs. 5 lakh is given for each death or permanent incapacitation to the Nok/victims of cross-border firing.

(d) Appropriate retaliation to these ceasefire violations have been carried out wherever necessary. During ceasefire violations, the inhabitants of border villages, which are vulnerable to shelling/firing, are shifted to safer locations to prevent any loss of life. All arrangements are made by the District administration for free boarding, lodging, medicare, water, electricity, food, sanitation and transport to safer places in such cases.

The defences along the border are adequately fortified to withstand enemy fire. Continuous improvements, including the usage of modern technology, in the defences are made to make them more robust and resilient to enemy fire.
